

Annexure-4													
Bhubaneswar Expressways Private Limited													
Date of commencement of CIRP : 01.01.2025													
List of Creditors (Version 2.0) drawn as on 10.03.2025 (Updated List of Creditors)													
(Earlier List of Creditors (Version 1.0) drawn as on 22.01.2025)													
List of Unsecured Financial Creditors (other than Financial Creditors belonging to any class of creditors)													
													(Amount in ₹)
Sl.No.	Name of Creditor	Details of claim received		Details of claim Admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claimed admitted	Nature of Claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	KSS Petron Private Limited	10.01.2025	₹ 65,32,54,784	₹ 65,32,54,784	Unsecured	₹ -	Yes	0%	₹ -	₹ -	₹ -	₹ -	Fully Admitted (Refer Note no. 01)
2	Sanjiv Malhotra	17.02.2025	₹ 1,96,453	₹ 1,55,015	Unsecured	₹ -	Yes	0%	₹ -	₹ -	₹ 41,438	₹ -	Partially Admitted (Refer Note no. 1 & 2)
	Total	-	₹ 65,34,51,237	₹ 65,34,09,799	₹ -	₹ -	-	0%	₹ -	₹ -	₹ 41,438	₹ -	-
Notes													
1	In terms of proviso to Section 21(2) of the Code, a financial creditor, if it is a related party of the Corporate Debtor, shall not have any right of representation, participation or voting in a meeting of the committee of creditors												
2	The claim has been admitted to the extent it has been substantiated with the documents sent by the claimant and as per the books and records of the Corporate Debtor, the balance sum could not be admitted.												